

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 20-11-2025; List of Stakeholders as on Date: 20-01-2026; Name of IP: GOVADA VENKATA SUBBARAO; Process Number: 1; Last 5 digitof registration number: 13753

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 1                          | 458037851    | 1                          | 458037851    | 0                           | 0                         | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 2                          | 106710231    | 2                          | 106710231    | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 6       | Operational creditors (Employees)   | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| 7       | Operational creditors (Government Dues)   | 3                          | 12054634     | 3                          | 2923424      | 0                           | 0                         | 9131210                             | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 1                          | 11202401     | 1                          | 11202401     | 0                           | 0                         | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 0                          | 0            | 0                          | 0            | 0                           | 0                         | 0                                   | NA                         |
| Total   |   | 7                          | 588005117    | 7                          | 578873907    | 0                           | 0                         | 9131210                             |                            |